

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 142/252/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: JMKC Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Himanshu Harbola, Advocate

For the Respondent (s) : Ms. Easha Kadian, Advocate on behalf of Standing Counsel for Income Tax Department.
Mr. Manish Raj, CP for ROC, Delhi

ORDER

It is submitted that two replies have been filed on behalf of the ROC raising objections to the revival of the company. Mr. Manish Raj appearing for the Department prays for some time to address his arguments.

At his request adjourned to 29th January, 2018. ✓


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(Deepa Krishan)
Member (T)


-S-d-1

(Ina Malhotra)
Member (J)